

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

EXCISE Appeal No. 10553 of 2019-DB
(EXCISE Miscellaneous Application (EH) No. 10801 of 2024-DB)

[Arising out of Order-in-Original/Appeal No VAD-EXCUS-001-APP-565-566-2018-19 dated 07.01.2019 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-VADODARA-I]

Shine Pharmaceuticals Limited **Appellant**
Plot No 132, Karjan-Vemardi Road
Po Juni Jithardi, Taluka Karjan, VADODARA
GUJARAT -391240

VERSUS

Commissioner of Central Excise & ST, Vadodara-i **Respondent**
1st Floor, Central Excise Building,
Race Course Circle, Vadodara, Gujarat -390007

APPEARANCE :

Shri Mrugesh G. Pandya, Advocate for the Applicant
Shri P. Ganesan, Superintendent (AR) for the Respondent

CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. C.L. MAHAR, MEMBER (TECHNICAL)

DATE OF HEARING/ DECISION : 15.07.2024

RAMESH NAIR :

Appeal as well as Miscellaneous application disposed of. For order, see order of date in Excise Appeal No. 10551 of 2019.

(Ramesh Nair)
Member (Judicial)

(C L Mahar)
Member (Technical)